report is under examination in the CEA. Various inputs like clearance under section 29 of the Electricity Supply Act, 1948, gas linkage, Environmental clearance from Ministry of Environment and Forests etc., are yet to be tied up by the State Government.

## एयर बस ए-320 द्वारा उडाने न भरने हेने क फारग हुई हानि

- 43. डा० ग्रंबरार ग्रहमद : न्या नागर विमानन ग्रोर पर्यटन मंत्री यह बताने की छपा करेंगे कि :
- (क) एग्रर बस ए-320 को उड़ान भरने से रोकने संबंधी सरकार के निणंय से कितनी वित्तीय हानि हुई हैं; क्या इस हानि के लिए कोई जिम्मेदारी तय की गयी है; यदि हां, तो इस संबंध में ब्यौरा क्या है ग्रौर दोषी ग्रधिकारियों के खिलाफ या कार्यवाही की जा रही हैं;
- (ख) एग्रर बस ए-320 विमान की कुल संख्या कितनी है जिन्हें करार के मुताबिक खरीदा जाना है ग्रौर इनमें से कितने विमान भारत में ग्रा चुके हैं;
- (ग) क्या कुछ एम्रर बसों की सुपुर्वंगी को स्वीकार करने में हुए विलम्ब के कारण सरकार को कुछ मुम्रावजा देना पड़ेगायदि हां तो इस संबंध में ब्यौरा क्या है; और
- (घ) क्या हमारे विमान चालक एग्रर बस ए-320 को उड़ाने में पूरी तरह से सक्षम हैं ?

नागर विमानन और पर्यटन मंत्री ( द्यी माध्यराव निध्या): (क) इडियन एम्रर लाइन्स की 40 सप्ताह के दौरान विमानों की उडाने रोकने के कारण मनुमानित 171.60 करोड़ स्पये की कुल हानि हुई । ए-320 विमानों की उड़ाने रोकने का निर्णय मंत्रिमडल स्तर पर लिया गया था।

(ख) दिनांक 15-3-86 के खरीद समझौते की शर्तो के अनुसार 19 एअर वस ए-320 विमान तो प्राप्त हो चुके हैं परन्तु दिनांक 5-6-89 को पूरक समझोते की शर्तो के अनुसार 12 अतिरिक्त विमान अभी प्राप्त होने हैं। (ग) इंडियन एयर लाईन्स ने एयर बस ईंन्डस्ट्री को विमान प्राप्त करने में देरी के कारण कोई क्षति पूर्ति नहीं की है।

# (घ) जी, हां≀

पांच सितारा होटलों में धोती पहनकर जाने वाले व्यक्तियों के लिए ियाय जे

44. डा० ग्रवरार ग्रहमद : क्या नागर विमानन ग्रीर पर्यटन मंत्री यह बताने की कृपा करेगें कि क्या सरकार के पांच सितारा होटलों में सरकार द्वारा धोती पहनकर जाने वाले व्यक्तियों को दी जाने वाली रियायतें जारी रहेंगी ग्रथवा इस योजना में कुछ परिवर्तन किये जायेंगे, यदि हां तो उसका ब्यौरा क्या है ?

नागर विमानन श्रौ⊰ पर्यटन मंत्रीर (श्री माघवराव सिधिया) : 25-1-1991 से भारत पर्यटन विकास निगम ने एक स्कीम शुरू की है जिसके ग्रतर्गत सभी होटलों के विनिर्दिष्ट रेस्तराग्रों में सप्ताह में दी दिन अर्थात बहस्पतिवार ग्रीर शुक्रवार को ग्रामीण ग्रतिथियों को थाली भीजन पर 50% छट दी जाती है। यह रियायत उन ग्रामीण व्यक्तियों को अपनी पहचान सिद्ध करने पर दी जाती हैं होटल/रेस्तरां संबंधित ग्रास-पास 50 किलोमीटर के दायरे में रह रहें हों। तथापि सघ राज्य-क्षेत्र दिल्ली में स्थित होटलों के मामले में, 50 किलोमीटर दूरी की सीमः लागू नहीं होती स्रोर भारत के किसी भी भाग का रहने वाला कोई भो वस्तिविक ग्रामीण अतिथि इस सुविधा का लाभ उठा सकताहै। यह स्कीम ग्रभी भी जारी है।

#### Royalty on coal for Bihar

- 45. SHRI S. S. AHLUWALIA; Will the Minister of COAL be pleased to state:
- (a) whether Government have any proposal to raise the royalty on coal to be paid to the State of Bihar;
- (b) if so, what are the details thereof;

- (c) if the answer to part (a) above be in the negative, what are the reasons therefor; and
- (d) what is the basis on which existing royalty has been determined?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDAR): (a) to (c) The rates of royalty on coal were last revised in February, 1981 and were due for revision in February, 1985. However the rates have not been revised so far mainly because most of the eoal producing states were levying heavy cesses on coal. Since levy of cesses by most State Governments has been set aside by courts, a proposal to enhance the rates of royalty on coal is under consideration of Government of India.

(d) The rates of royally on coal fixed in 1981 and being continued were determined as a fixed percentage of pithead price of each group of coal prevailing at that time.

### Hnerease in air passengers

- 46. SHRI SANTOSH BAGRODIA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) what is the total increase in demand for air passengers expected in different sectors in the country during the next three years and the manner in which Government plan to meet the demand;
- (b) what is the actual shortage of capacity in comparison to demand in different sectors; and
- (c) by when Government plan to have enough capacity to meet the requirement of air passengers?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) to (c) Indian Airlines expects the growth in traffic (in terms of Revenue Passenger Kilometres) to be of the order or 22 per cent in 1991-92, 16 per cent in 1992-93, 12.5 per cent in 1993-

94 and 10 per cent in 1994-95 as compared to the preceding year. With the full reinduction of the 18 A-320 aircraft in its fleet at present and with the acquisition of 12 more A-320 aircraft from November 1992 onwards, Indian Airlines will be in a position to cater to the traffic demand.

#### Last minute air reservations

- 47. SHRI SANTOSH BAGRODIA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;
- (a) whether Government have any plans to enable air passengers to get the reservation on any flight in the country on demand at the last minute; and
- (b) if so, what are the details in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA); (a) and (b) With the reinduction of the A-320 fleet. Indian Airlines will be increasing the seat capacity offered. It will be the constant endeavour of Indian Airlines to offer capacity that would meet the traffic demand, subject of course to traffic potential and commercial viability justifying it.

### Hydro Power Generation Project inNorth-Eastern Region and HimachalPradesh

- 48. SHRI ASHWANI KUMAR: Will the Minister of POWER AND NON CONVENTIONAL ENERGY SOURCES be pleased to state-
- (a) what is the capacity of Hydro-Power generation projects in the North-Eastern region and in Himachal Pradesh and how much of this has been harnessed till date;
- (b) what are the schemes of Government to utilise these Hydropotential projects for the next two